

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1170  
ANSWERED ON:30.11.2012  
SCHEMES FOR DEVELOPMENT OF WOMEN  
Kora Shri Madhu

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the details of various development oriented schemes prepared by the Government for providing security, employment opportunities and overall development of women who constitute 48 per cent of the total population of the country;
- (b) whether the Government has constituted an expert team for evaluating the social impact of the development schemes for women;
- (c) if so, the details thereof along with the recommendations of the expert team;
- (d) whether the Government intends to carry out a community-wise evaluation of the social impact of the development oriented schemes for women; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): Ministry of Women & Child Development is administering following schemes for providing security, employment opportunity and overall development of women:-

i. RAJIV GANDHI NATIONAL CRECHE SCHEME FOR THE CHILDREN OF WORKING MOTHERS (RGNCs) provides day care facilities to the children in the age group 0-6 years from families with monthly income of less than 12000/-. In addition to being a safe space for the children, the cr ches provide services such as supplementary nutrition, pre-school education and emergency health care, etc.

ii. CENTRAL SOCIAL WELFARE BOARD: The main women welfare related schemes and programmes being implemented by CSWB are family counselling centres, awareness generation programme and condensed courses of education for women.

iii. NATIONAL MISSION FOR EMPOWERMENT OF WOMEN (NMEW) is an initiative of the Government of India for empowering women holistically. It is a Centrally Sponsored Scheme sanctioned in April 2011 with a mandate to strengthen inter-sectoral convergence.

iv. The National Commission for Women (NCW), constituted in January, 1992, has the primary mandate to safeguard and protect the interests of women.

v. WORKING WOMEN'S HOSTEL (WWH) Scheme envisages provision of safe and affordable hostel accommodation to working women, single working women, women working at places away from their home-towns and for women being trained for employment.

vi. SUPPORT TO TRAINING AND EMPLOYMENT PROGRAMME (STEP) for Women was launched as a Central Sector Scheme during 1986-87. It aims at making a significant impact on women by upgrading skills for self and wage employment. The target group includes the marginalized assetless rural women and urban poor.

vii. RASHTRIYA MAHILA KOSH (RMK) with a corpus of Rs.100 crore extends micro-finance services to bring about the socio-economic upliftment of poor women.

viii. INDIRA GANDHI MATRITVA SAHYOG YOJANA (IGMSY) is a Conditional Cash Transfer scheme for pregnant and lactating (P&L) women introduced in the October 2010 to contribute to better enabling environment by providing cash incentives for improved health and nutrition to pregnant and nursing mothers.

ix. SWADHAR SCHEME: The Ministry of Women and Child Development had been administering Swadhar scheme since 2001 for Women in difficult circumstances. Under the Scheme, temporary accommodation, maintenance and rehabilitative services are provided to women and girls rendered homeless due to family discord, crime, violence, mental stress, social ostracism. Another scheme with similar objectives/target groups namely Short Stay Home (SSH) is being implemented by Central Social Welfare Board.

x. UJJAWALA is a comprehensive scheme for prevention of trafficking and rescue, rehabilitation and reintegration of victims of

trafficking for commercial sexual exploitation.

(b) & (c): Ministry of Women & Child Development has constituted a High Level Committee (HLC) for study on the status of women in the country.

(d): No, Madam.

(e): Does not arise.